Annexure-1(Not Applicable) Name of the corporate debtor:M/s OIL COUNTRY TUBULAR LIMITED Date of commencement of CIRP: 28.01.2020; List of creditors as on: 20.06.2021 List of secured financial creditors belonging to any class of creditors

 $(\text{Amount in } \mathbb{\P})$

Sl.No.	Name of creditor	Identification No.	Details of claim	Details of claim admitted						Amount of continge nt	Amount of any mutual dues.	Amount of claim not admitted	Amount of claim under	
			Amount		Nature of claim	Amount covered by	Amount covered by		% of voting		that may be set- off		verificati on	,
						security interest	guarantee	party?	share in CoC					
					-					-	-	-		
					-	-				-	-	-		
					-					-	-	-		
	TOTAL		0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	